

OVERVIEW

The Orissa high Court Judges' Library:-

Established in 1948

Then, known as **Judges' Library**

Users of the library are: Hon'ble Judges, Advocates, Officers of the Registry, and Research Assistants attached to Hon'ble Judges.





Library contains significant legal literatures

**It Supports the need of Hon'ble Courts and judges.
Collection :About 66,000 legal documents such as: Books,
Bound Volumes of Journals, Monographs, Commission/
Committee Reports, Government publications, Central and
State Gazettes, Parliamentary Debates, Assembly Debates,
Manual of state and central act, Reference Books and
Miscellaneous Reports.**

- Subscribes 48 Indian and Foreign legal journal (both academic and reporting)
- Staff strength :
12 including 5 professionals
- Library presently subscribes 3 English Newspapers and 2 Odia Newspapers.

The Orissa high Court Judge's Library:



HOUSE KEEPING ACTIVITIES:

Acquisition of books/statutory materials/reports/journals etc.

Classification of documents.

Maintenance of COURT -ROOM Libraries.

Maintenance of RESIDENTIAL Libraries.

LIBRARY AND INFORMATION SERVICES OFFERED

Current Awareness Service.

Reference Service

Information Retrieval through Internet.

Information Retrieval through CD-ROM databases.

Up-to-dateness of Bare Acts by incorporating amendments.

Documentation of Govt. Gazettes for easy retrieval of rules, notifications, schemes/bylaws etc.

Statutory Information: such as objects and reasons of particular Act, amendments, date of enforcement of acts etc.

Legal Data Bases Subscribed:

SCC ON-LINE (CD-ROM)

AIR INFOTECH

**(Database of Case Laws of Supreme Court and all
High Courts)**

OLT CD-ROM